

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/110/2024 in Company Petition /14/241/2024
NAME OF THE COMPANY	Matsya Green Enviro Pvt Ltd and others
NAME OF THE PETITIONER(S)	Mr. Sai Kumar Kollati and another
NAME OF THE RESPONDENT(S)	Matsya Green Enviro Pvt Ltd and others
UNDER SECTION	241

**ORDER**

**CP/14/2024**

**Present:** Ld. Counsel Mr. Naresh Kumar Sangam for the Petitioner.  
Ld. Counsel Mr. Varun Ambati for the Respondent Nos. 1 to 7.  
Ld. Counsel Mr. Manav Gecil Thomas for the Respondent No.8.  
Ld. Counsel Mr. Akarsh for the Respondent No.12.  
Ld. Counsel for the Respondent No.9, 10 and 11.

Ld. Counsel for the Respondents has taken service on behalf of the Respondents No.1 to 7, 8, 9 to 11 and 12. Let all the Respondents file Vakalath as well as counters by the next date of hearing. **Matter is adjourned to 22.07.2024.**

**IA (CA)/110/2024**

**Present:** Ld. Counsel Mr. Manav Gecil Thomas for the Applicant.

This application is filed by the Respondent No.8 to take on record the counter. The counter is taken on record and accordingly, the IA is disposed of.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**